

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3295
TO BE ANSWERED ON 31.03.2022**

SPECIAL CAMPAIGN FOR MIGRANT WORKERS OF UP

3295. # SHRI BRIJLAL:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has proposed to run any special campaign to prevent the people migrating from the State of Uttar Pradesh (UP) to various States keeping in view the employment condition of UP and to generate employment, if so, the details thereof;**
- (b) whether Government proposes to provide employment oriented education to generate employment and self-employment opportunities in UP, if so, the details of steps taken in this regard; and**
- (c) the efforts being made by Government to reduce the income disparity of urban and rural districts of UP?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): The State Government of Uttar Pradesh has constituted the Workmen and Labour (Employers and Employment) Commission constituted in June, 2020 with an objective to create more employment opportunities in the government and non-government sector, so that the migrant and resident workers of the state can be given employment along with capacity building.

In order to safeguard the interest of the migrant workers, the Central Government had enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and Working

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Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline, protection from abuse and exploitation, and social security to all category of organized and unorganized workers including migrant female workers.

The Government of India is implementing Aatmanirbhar Bharat package, and various long term schemes such as Pradhan Mantri Mudra Yojana (PMMY), PM Gati Shakti, focus on the National Infrastructure Pipeline, Make in India, Start-up India, Digital India, Smart City Mission, Atal Mission for Rejuvenation and Urban Transformation, Housing for All and Industrial Corridors which all are oriented towards generating employment opportunities.

The Government of India is also encouraging various projects involving substantial investment and public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP) of the Ministry of Micro, Small & Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) & Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) of the Ministry of Rural Development, Deen Dayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) of the Ministry of Housing & Urban Affairs etc. for employment generation.

In addition to the above, the state government of Uttar Pradesh is providing employment-oriented education to create employment and self-employment opportunities in the state. It is also providing loan and training for self-employment through Khadi and Village Industries; providing training on Fisheries; providing training on self –employment by Food and Processing Department; encouraging on-the-job training by the Department of Vocational Education and Skill Department through apprentice; providing loans for self-employment through M.S.M. E. Projects; creating rural employment through MGNREGA; providing employment opportunities through employment fairs and career counseling; providing employment-oriented training on Sericulture, Dairy Development, Animal Husbandry and Agriculture; providing employment-oriented training and employment generation in urban and rural areas.